

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

Date of Order: 23-02-98.

O.A. 311 of 1996

Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Present: Hon'ble Mr. S. Dasgupta, Administrative Member.

ADESH SAMANTA

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. P.C. Das, counsel.

For the respondents: NONE.


Heard on: 23-02-98.

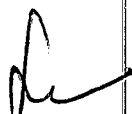
O R D E R

S.N. Mallick, VC.

Mr. P.C. Das, ld. counsel appearing for the petitioner, submits that inspite of repeated reminders, his client has not contacted him and that it seems to him that his client is not interested in the matter and does not want to proceed with the case.

In the circumstances, the application is dismissed for 'non-prosecution'. No order as to costs.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.